

RAJASTHAN HIGH COURT, JODHPUR

No: 14/S.O./2014/

Date: 24-11-2014.

Taking into consideration the number of Hon'ble Judges visiting Rajasthan, which is a favorite tourist destination and the number of arrivals and departures, and looking into the limited protocol staff and services, it is hereby directed that the protocol staff of the High Court will politely decline the protocol services to the friends and relatives other than dependent family members of the Hon'ble Judges, including the retired Judges.

By Order


REGISTRAR (ADMN.)

No: RHC/JU/Protocol/2014/ 4506

Date: 24/11/14

Copy forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/(Vigilance)/(Class.)(Rules)/(Writs)/(Exam.)/O.S.D.(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Registrar cum Principal Secretary to the Hon'ble Chief Justice, Rajasthan High Court.
3. All the Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
4. All the Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
5. Court Officer, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. Confidential Branch, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
7. Concerned A.O.J. / A.A.Os, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)